

ernment to restrict the import of silk and instead allow the export of the end product/silk cloth; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) and (b) Yes, Sir. There have been some proposals about the need to restrict imports of raw silk on account of their adverse impact on domestic produces/prices. Although, Government is already following a restrictive policy on import of raw silk, which is generally allowed only under the Advance Licensing scheme for export of value added silk textile products, the suggestions received for further restriction of imports have been taken note of and the Government is keeping a close watch on the situation.

[*Translation*]

#### **Assistance to Rural Artisans by nationalised Banks**

7905. SHRIMATI SAROJ DUBEY: Will the Minister of FINANCE be pleased to state:

(a) the details of the scheme under which nationalised banks are providing assistance to encourage rural artisans; and

(b) the number of rural artisans in the country to whom assistance has been provided during 1991-92 State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Public sector banks all over the country, provide loans to the borrowers including rural artisans on various rural development activities such as agriculture, cottage and village industries under schemes for formulated by them or under programmes sponsored by Government. Schemes/programmers of the Government to

promote self employment ventures for which bank finance is available are integrated Rural Development programme (IRDP) and Self Employment scheme for Educated Unemployed Youth (SEEUY). under these Progsammes, banks extend finance to rural artisans.

(b) The data reporting system does not generate separate information in respect of different categories of borrowers. Similarly, State-wise information is also not available in respect of rural artisans. However, the advance disbursed during the year ended June, 1991 (latest available) by the scheduled commercial banks to artisans, village and cottage industries was Rs. 189.47 crores in nearly three lakh accounts.

[*English*]

#### **Separate Board for Share Market**

7906 SHRI LAKSHMI NARAIN MANI TRIPATHI:  
SHRI SARAT CHANDRA PATTANAYAMK:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have a proposal to set up a separate Board to keep watch on the Share market; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) No, Sir.

(b) Do not erise.

#### **Action Plan for Export of Goods**

7907. SHRIMATI MAHENDRA KUMARI Will the Minister of COMMERCE be pleased to state: